

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

09/04/2019

O.A./260/243/2019

WITH IP

N SAHU
-V/S-
M/O RAILWAYS

ITEM NO:17

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>The applicant is aggrieved because his pension has not been revised in terms of the RBE No.160/2008. As per this RBE circular, the applicant is to get higher amount of pension and he has submitted representation dated 07.03.2018 (Annexure-A/4) to Respondent No.2 in this regard, which is pending as stated by the applicant's counsel. It is submitted that a direction be given to the respondents for disposal of the said representation.</p>
	<p>Respondents' counsel submitted that he is not aware of the fact that if any representation is pending.</p>
	<p>In view of the above submissions of the Ld. Counsels and the limited prayer made by the applicant for consideration of the representation, the O.A. is disposed of at this admission stage with a direction to Respondent No.2/competent authority to consider the representation dated 07.03.2018 (Annexure-A/4) of the applicant if it is still pending as on date and dispose of the said representation by passing a</p>

speaking order as per the provisions of law taking into account the RBE No.160/2008 (Annexure-A/2), copy of which be communicated to the applicant within a period of two months from the date of receipt of a copy of this order.

It is made clear that we have not expressed any opinion on the merit of the case while passing this order. The O.A. is disposed of accordingly. No costs.

Applicant is at liberty to send the paper book with a copy of this order to the Respondent Nos.2 to 4. Postal requisites, if filed with the Registry, be returned to the applicant's counsel by the Registry. Copy of this order be given to Ld. Counsels for both the parties.

(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
--------------------------------------	-------------------------------------

kb